

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-159-2020****with****LD-VC-OCW-103-2020**

Ulhas Diukar. Petitioner.

Versus

State of Goa and others. Respondents.

Mr. S. N. Joshi, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Ms. Ankita Kamat, Addl. Govt. Advocate for Respondents no.1 & 2.

Mr. Nigel Costa Frias, Advocate for Respondent no.3.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.****Date : 21st September, 2020.****P.C. :-**

Reply filed on behalf of Respondent No.3 is taken on record.

2. Mr. Joshi seeks leave to file rejoinder, if any. Leave is granted. The matter is now posted on 12/10/2020.

3. Copy of the rejoinder to be served in advance to the learned Counsel for the Respondents.

Smt. M.S. Jawalkar, J.**M.S. Sonak, J.**